

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2001/4792/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri D. Ullah,
District and Sessions Judge,
Cachar, Silchar.

Dated Guwahati, the 14th December, 2020.

Sub:- **Casual leave, winter vacation and station leave permission.**

Ref:- Your letter No. JCD.1/18/20/4564 Dated 11th day of December, 2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 21.12.2020, 22.12.2020 & 23.12.2020, along with permission to avail winter vacation from 24.12.2020 to 31.12.2020, with station leave permission from the morning of 20.12.2020 to the morning of 02.01.2021, has been granted. You have been allowed to use your official vehicle for the journey, at your own cost. Further, the Addl. District & Sessions Judge, Cachar, Silchar and in her absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2001/4793/A, dated 14.12.2020

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)